

ITEM NO.13

REGISTRAR COURT. 2

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. VIVEK SAXENA

SPECIAL LEAVE PETITION (CRIMINAL) Diary No(s). 36934/2019

THE STATE OF UTTAR PRADESH

Petitioner(s)

VERSUS

BANWARI & ANR.

Respondent(s)

Date : 02-08-2023 This petition was called on for hearing today.

For Petitioner(s) Mr. Harsh Pratap Shahi,Adv.
Mr. Dev Pratap Shahi,Adv.
Mr. Shashank Shekhar Singh, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Despite service of notice on respondent No. 1, there is no appearance.

Two weeks time, is granted to the petitioner, to file proof of publication in respect of respondent No.2.

List again on 21.9.2023.

VIVEK SAXENA
Registrar

MG